

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam, Nagaland, Meghalaya, Manipur,  
Tripura, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

Dated: Guwahati, the 2<sup>nd</sup> of December, 2011

NO. HC.VII-136/Pt-II/2007/9439/A In continuation to this Registry's Notification No. HC.VII-136/Pt-II/2007/9039/A, dated 23<sup>rd</sup> November, 2011, the Hon'ble Gauhati High Court has been pleased to **defer** the First In-Service Training Programme for the Judicial Officers of Assam, scheduled to be held on 10<sup>th</sup> & 11<sup>th</sup> December, 2011 to **21<sup>st</sup> & 22<sup>nd</sup> January, 2012.**

**The venue, topics, list of participants etc. will remain, as before.**

By Order  
Sd/- V.K. Chandak  
**Jt. Registrar (Judl.-I)**

Memo No. HC.VII-136/Pt-II/2007/9440-50/A, dated 02.12.2011.